

(ख) यदि हां, तो क्या यह भी मंच है कि इससे किसानों के मन में यह भावना पैदा हो गई है कि बिहार से चीनी मिलें हटाकर देश के दक्षिण भाग में लगाई जायेगी ; प्रारं

(ग) यदि हां, तो इस सम्बन्ध में सरकार की नीति क्या है ?

खाद्य तथा कृषि मंत्री (श्री बि० सुब्रह्मण्यम्) : (क) जी हां ।

(ख) सरकार के पास कोई सूचना नहीं है । परन्तु इस प्रकार के कथित भय की कोई प्राणंका नहीं हो सकती ।

(ग) प्रश्न ही नहीं उठता ।

World Food Programme

*1159. **Shrimati Renuka Barkataki:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that the Committee of the World Food Programme has approved a 1½ million food programme for India; and

(b) if so, the main projects under the programme?

The Minister of Food and Agriculture (Shri C. Subramaniam): (a) Yes.

(b) A statement is placed on the Table of the Sabha. [Placed in Library. See No. LT- 4337/65].

Separate Ministry for Tourism

*1160. **Shri Ram Harkh Yadav:** Will the Minister of Transport be pleased to state:

(a) whether it is a fact that Government have been approached to create a separate independent Ministry for the promotion of Tourism in India; and

(b) if so, the reaction of Government thereto?

The Deputy Minister in the Ministry of Transport (Shri Mohiuddin):

(a) Yes Sir. A proposal was made in 1963 to the Ad Hoc Committee on Tourism that a separate Ministry for Tourism may be set up.

(b) This proposal was considered by the Ad Hoc Committee on Tourism but was not included in their recommendations to Government as it was not considered feasible.

Advocates Act

*1161. **Shri Raghunath Singh:** Will the Minister of Law be pleased to state:

(a) whether the Advocates Act of India is being extended to Jammu and Kashmir State on the recommendation of the Government of that State; and

(b) if so, from what date?

The Minister of Law and Social Security (Shri A. K. Sen): (a) and (b). The State Government of Jammu and Kashmir have recommended the extension of the Advocates Act to Jammu and Kashmir State and the matter is under examination.

स सामुदायिक विकास सण्डों में जीपों का प्रयोग

162. { श्री म० सा० द्विवेदी :
श्री स० चं० सामन्त :
श्री यशपाल सिंह :
श्री विभूति मिश्र :
श्री क० ना० तिवारी :
श्री किशन पटनायक :
श्री सिंहासन सिंह :
श्रीमती रामबुलारी सिन्हा :

क्या सामुदायिक विकास तथा सहकार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने सामुदायिक विकास कार्यक्रम के लिये केन्द्रीय तथा राज्य सरकार की एजेंसियों द्वारा प्रयोग की जा रही जीपों तथा अन्य सरकारी वाहनों का दुरुपयोग रोकने के लिये किन्हीं उपायों पर